

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2034
TO BE ANSWERED ON 05.05.2016

FUNDING PATTERN UNDER IAY

2034. SHRI DILIP PATEL:
SHRI C.R. PATIL:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Union Government received any proposals for the construction of houses under Indira Awas Yojana (IAY) in the State of Gujarat during 2015-16 and 2016-17;
- (b) if so, the details thereof; and
- (c) whether any funds were sanctioned and released to the State by the Union Government for the purpose and if so, the details thereof and if not, the reasons therefor?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI SUDARSHAN BHAGAT)

(a) and (b) : During the year 2015-16, under IAY 28,753 houses were sanctioned to the State of Gujarat. Targets for the year 2016-17 has not been finalised.

(c): The funds allocated and released to the State of Gujarat in the year 2015-16 is given as under:

(Rs. in lakh)

| Central allocation | Central release |
|---------------------------|------------------------|
| 12559.255 | 12274.953* |

* Includes amount released as committed liability
